

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/26727/2026 BLAPL/9106/2026	PRASANNA SA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SOHELLA /75 /2023 A.D.J.,PADAMPUR(Bargarh) CT/0000027/2024
2	D-BLAPL/26596/2026 BLAPL/9107/2026	OKILA BARALA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 SPECIAL JUDGE, PURI(Puri) Spl/0000108/2026
3	D-BLAPL/26597/2026 BLAPL/9108/2026	DIBANA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /288 /2025 J.M.F.C. (II), PURI(Puri) GR/0001134/2025
4	D-BLAPL/26626/2026 BLAPL/9109/2026	MANMOHAN SHARMA VS STATE OF ODISHA	NILAMADHABA ROUT VS	/ /0 SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000012/2026
5	D-BLAPL/23070/2026 BLAPL/9110/2026	PRASANNA DALEI @ PRASANNA KU DALEI VS STATE OF ODISHA	KHAGESWAR BEHERA VS	DHENKANAL SADAR /81 /2026 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000156/2026
6	D-BLAPL/22251/2026 BLAPL/9111/2026	KUNA ORAM VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AINTHAPALI /59 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000190/2025
7	D-BLAPL/24522/2026 BLAPL/9112/2026	PINKU PARIDA VS UNION OF INDIA	PRATIK DASH VS	/ / S.D.J.M.(P),ROURKELA(Sundargarh) 2(C)CC/0000023/2026
8	D-BLAPL/26737/2026 BLAPL/9113/2026	MAHESWAR SINGH VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	NAYAPALLI P.S. /7 /2023 A.D.J.,BHUBANESWAR(Khordha) CT/0000093/2023
9	D-BLAPL/24596/2026 BLAPL/9114/2026	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	RABINDRANATH BARIK VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000134/2026
10	D-BLAPL/26627/2026 BLAPL/9115/2026	DIBYA SHANKAR NAIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	JHARSUGUDA SADAR /206 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000028/2026
11	D-BLAPL/24934/2026 BLAPL/9116/2026	GOPI PANGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /21 /2024 A.D.J.,KORAPUT(Koraput) CT/0000087/2024

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12	D-BLAPL/24941/2026 BLAPL/9117/2026	MANGARAJ KHILA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /21 /2024 A.D.J.,KORAPUT(Koraput) CT/0000087/2024
13	D-BLAPL/26697/2026 BLAPL/9118/2026	SOUMYA RANJAN CHOUDHURY @ SAUMYA RANJAN CHAUDHURY VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PHULBANI SADAR /34 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000068/2026
14	D-BLAPL/24969/2026 BLAPL/9119/2026	KRISHNANANDA PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000012/2026
15	D-BLAPL/25120/2026 BLAPL/9120/2026	DEEPAK SAHOO @ SIBUNA @ RAHUL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NACHUNI /209 /2026 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000380/2026
16	D-BLAPL/26719/2026 BLAPL/9121/2026	RAKESH SWAIN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	/ /0 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000009/2026
17	D-BLAPL/26728/2026 BLAPL/9122/2026	PAPUNA JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /629 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001791/2026
18	D-BLAPL/26775/2026 BLAPL/9123/2026	MOHAMMAD MUSTAFA @ BHUJALI @ MUSTAF VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /63 /2026 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000021/2026
19	D-BLAPL/25411/2026 BLAPL/9124/2026	PITABASA MOHANTY @ DANDA @ PITABAS MOHANTY VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHANJANAGAR /614 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganjam) Spl/0000024/2026
20	D-BLAPL/26766/2026 BLAPL/9125/2026	ALAM MONDAL VS STATE OF ODISHA	TAPAN NAYAK VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000028/2025
21	D-BLAPL/25660/2026 BLAPL/9126/2026	MITHUN NATH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BALIPATNA /30 /2026 DISTRICT & SESIONS JUDGE,BHUBANE CT/0000202/2026
22	D-BLAPL/25790/2026 BLAPL/9127/2026	DEEPAK KUMAR PARIDA VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL SADAR PS /614 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000041/2026
23	D-BLAPL/26836/2026	BISWAJIT JENA	MANOJ BIHARI DAS	MALKANGIRI /447 /2026

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	BLAPL/9128/2026	VS STATE OF ODISHA	VS	S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000599/2026
24	D-BLAPL/25946/2026 BLAPL/9129/2026	BABLU BAR BHAYA@BABULU BARVIA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	LAIKERA /76 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000388/2026
25	D-BLAPL/25982/2026 BLAPL/9130/2026	SIBA PRASAD RATHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /240 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000080/2026
26	D-BLAPL/26122/2026 BLAPL/9131/2026	UTTAM BIBHAR VS STATE OF ODISHA	RAJESH PRADHAN VS	BARPALLI /30 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000008/2026
27	D-BLAPL/26172/2026 BLAPL/9132/2026	SK.IMRAN @ SADAM @ SK. IBRAHIM VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	MANCHESWAR P.S. /414 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000505/2023
28	D-BLAPL/26297/2026 BLAPL/9133/2026	JALENDRA MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /142 /2023 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000020/2024
29	D-BLAPL/26300/2026 BLAPL/9134/2026	CHANDAN MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /142 /2023 DISTRICT AND SESSIONS JUDGE,GAJA ST/0000020/2024
30	D-BLAPL/26830/2026 BLAPL/9135/2026	SARAT KUMAR DEY @ SARAT KU. DEY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /120 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000082/2023
31	D-BLAPL/26799/2026 BLAPL/9136/2026	RAJU PALIA VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /54 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000128/2025
32	D-BLAPL/26848/2026 BLAPL/9137/2026	SANJAYA @ SANJAY GURLA VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /132 /2016 A.D.J.,PADAMPUR(Bargarh) CT/0000015/2026
33	D-BLAPL/26900/2026 BLAPL/9138/2026	SANKAR MALLICK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /345 /2026 J.M.F.C.,KHURDA(Khordha) GR/0001033/2026
34	D-BLAPL/26911/2026 BLAPL/9139/2026	SAROJ KUMAR JENA VS	PRADEEP KUMAR PRADHAN VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack)

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35	D-BLAPL/26685/2026 BLAPL/9140/2026	STATE OF ODISHA AKSHAYA KUMAR DIGAL VS	SIDHARTHA SANKAR RAY (2) VS	GR/0000075/2026 / /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000132/2026
36	D-BLAPL/26651/2026 BLAPL/9141/2026	STATE OF ODISHA UMESH CHANDRA KISKU VS	RAMESH CHANDRA MAHARANA VS	LINGARAJ P.S. /167 /2026 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000693/2026
37	D-BLAPL/26846/2026 BLAPL/9142/2026	STATE OF ODISHA MUKESH KUMAR MISHRA VS	SWARAJ PATEL VS	ROURKELA VIGILANCE /8 /2026 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh) GR/0000007/2026
38	D-BLAPL/26101/2026 BLAPL/9143/2026	STATE OF ODISHA(VIG.) LIPU @ BIBEKANANDA ARUK VS	PRAKASH KUMAR MISHRA VS	JUDUM /127 /2026 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000404/2026
39	D-BLAPL/26301/2026 BLAPL/9144/2026	STATE OF ODISHA BUDU MALLICK VS	JYOTIRMAYA SAHOO VS	ADVA /142 /2023 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000020/2024
40	D-BLAPL/26768/2026 BLAPL/9145/2026	STATE OF ODISHA JYOTIRMAYA MAHANAND VS	ARUN KUMAR BUDHIA VS	MUDANPUR RAMPUR /153 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000293/2026
41	D-BLAPL/26375/2026 BLAPL/9146/2026	STATE OF ODISHA PRADEEP @ PRADEEPTA KUMAR ROUTRAY VS	PRAVASH CHANDRA JENA VS	TIGIRIA /54 /2016 A.D.J.,ATHAGARH(Cuttack) ST/0000096/2025
42	D-BLAPL/26461/2026 BLAPL/9147/2026	STATE OF ODISHA NILU BARAL VS	DEEPAK RANJAN PARIDA VS	CHANDANPUR /98 /2026 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000354/2026
43	D-BLAPL/26485/2026 BLAPL/9148/2026	STATE OF ODISHA MD. SORAB VS	SK. ZAFARULLA VS	SONEPUR /198 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000067/2026
44	D-BLAPL/26899/2026 BLAPL/9149/2026	STATE OF ODISHA PRAVABATI BARIK VS	RAJKISHORE SWAIN VS	SARAT /46 /2026 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj) CT/0000593/2026
45	D-BLAPL/26503/2026 BLAPL/9150/2026	STATE OF ODISHA MAKARDWAJ DAS VS	BIKASH KARNA VS	KANTAMAL /24 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000037/2025

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46	D-BLAPL/24965/2026 BLAPL/9151/2026	KANDARPA GOCHHAYAT VS STATE OF ODISHA	KEDARNATH SAHOO VS	INDUASTRIAL,NISA /124 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000036/2026
47	D-BLAPL/24234/2026 BLAPL/9152/2026	MIKHAL GAMANGA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADAGADA /244 /2026 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000025/2026
48	D-BLAPL/24901/2026 BLAPL/9153/2026	NABIN BAHADUR VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	RAGHUNATHPALI /370 /2026 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0002119/2026
49	D-BLAPL/24999/2026 BLAPL/9154/2026	TAPAN JENA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALIAPAL /313 /2023 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000198/2024
50	D-BLAPL/26729/2026 BLAPL/9155/2026	PAPUNA JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /628 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001790/2026
51	D-BLAPL/26044/2026 BLAPL/9156/2026	TARINI PANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	POLASARA PS /638 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000149/2025
52	D-BLAPL/26495/2026 BLAPL/9157/2026	SHASANKA BHUPAL SHELAKA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHUNTUNI /82 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000273/2026
53	D-BLAPL/26905/2026 BLAPL/9158/2026	KANDARPA DEHERI VS STATE OF ODISHA	UMA SHANKAR PATEL VS	TALSARA /191 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001148/2026
54	D-BLAPL/26871/2026 BLAPL/9159/2026	KABU @ PANKAJ SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	DELANGA /335 /2025 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000105/2025
55	D-BLAPL/24986/2026 BLAPL/9160/2026	SOMNATH PRADHAN @ SOMU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /345 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000129/2026
56	D-CMP/40187/2026 CMP/1507/2026	EBRI KUMAR BAGHEL VS AGAPE CHILDREN HOME, KHATIGUDA, NABARANGPUR	SUBASIS MOHAPATRA VS	// CIVIL JUDGE (SD),NAWARANGPUR(Na CS/0000067/2023
57	D-CMP/40424/2026	SAROJ KUMAR PANDA	AJIT CHANDRA MOHAPATRA	//

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	CMP/1508/2026	VS RAJENDRA @ RAJESH BHADRA	VS	CIVIL JUDGE (SD), CHANDIKHOL(Jajapur) CS/0000092/2022
58	D-CMP/41463/2026 CMP/1509/2026	SOVAN DAS VS SUBHAM SAMANTRAY	SIVA SANKAR CHAINI VS	// SR CIVIL JUDGE (COMMERCIAL COURT) CMA/0000016/2025
59	D-CMP/40951/2026 CMP/1510/2026	RABINDRA SAHU VS GOPAL MEHER	PABITRA KUMAR NAYAK VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda) CS/0000001/2015
60	D-CMP/41481/2026 CMP/1511/2026	ANKUR GHADAI VS SABITRI BISWAL	TUSAR KUMAR MISHRA VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur) CS/0000102/2018
61	D-CMP/41403/2026 CMP/1512/2026	BASANT KUMAR ROUT VS ANITA PRADHAN	ACHYUTANANDA PATTANAIK VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000135/2023
62	D-CMP/39628/2026 CMP/1513/2026	BIRSINGH NIAL VS NANDA KISHOR SABAR	RABINDRA NATH PRUSTY VS	// S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CS/0000005/2012
63	D-CMP/40526/2026 CMP/1514/2026	SANJUKTA DAS VS DEBASIS CHHUALSINGH @ PATRA	SUBRATA MISHRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0002517/2021
64	D-CMP/39540/2026 CMP/1515/2026	NIRANJAN SAMAL VS RAMAKANTA MANDAL	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0001149/2024
65	D-CMP/37295/2026 CMP/1516/2026	SUMATI PARIDA VS OMKARNATHA PARIDA	SANJAY KUMAR DAS VS	// JUDGE FAMILY COURT,BALASORE(Balasore) CMC/0000091/2022
66	D-CMP/41505/2026 CMP/1517/2026	RITESH JAISWAL VS ABHISEK JAISWAL	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar) CS/0000078/2024
67	D-CMP/40118/2026 CMP/1518/2026	SUDHAMAYEE MOHANTY VS THE SUPERINTENDENT OF POLICE, PURI	AJIT CH MOHAPATRA VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) EXECUTION CASE/0000009/2024
68	D-CMP/39775/2026 CMP/1519/2026	SUKUMAR SATAPATHY VS	AMIT PRASAD BOSE VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR

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69	D-CMP/41538/2026 CMP/1520/2026	RUKMINI DEVI RAJENDRA KUMAR BAJAJ VS BISWANATH PRADHAN	BHASKAR CHANDRA PANDA VS	IA/0000001/2025 // CIVIL JUDGE (SD),1ST COURT,CUTTACK CMA/0000008/2019
70	D-CMP/41314/2026 CMP/1521/2026	JAMI MALLIKARJUNA RAO VS RENUBALA MOHINI	DIPTI RANJAN BHOKTA VS	// A.D.J.,KORAPUT(Koraput) RFA/0000004/2026
71	D-CMP/42073/2026 CMP/1522/2026	BINAYA PRAKASH NAYAK@NAIK VS PRATYASINI NAYAK	UPENDRA KUMAR SAMAL (SR. ADV.) VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000131/2024
72	D-CMP/41390/2026 CMP/1523/2026	PRADEEP KUMAR CHAND VS NIMAI CHARAN SAMAL	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000213/2013
73	D-CMP/37985/2026 CMP/1524/2026	UMAKANTA SAHOO VS KUMUDUNI SAHOO	AJIT KUMAR TRIPATHY VS	// DISTRICT & SESIONS JUDGE,BHUBANE Fao/0000146/2025
74	D-CMP/42298/2026 CMP/1525/2026	M/S. SHANTI CONSTRUCTION SAMBALPUR PVT. LTD., SAMBALPUR VS STATE BANK OF INDIA, SME BRANCH, SAMBALPUR	SAILAZA NANDAN DAS VS	// SR CIVIL JUDGE (COMMERCIAL COURT) Arbp/0000048/2026
75	D-CMP/38976/2026 CMP/1526/2026	UNION OF INDIA VS M/S RASHMI METALIKS LTD., WEST BENGAL	PRASANNA KUMAR PARHI VS	// SR CIVIL JUDGE (COMMERCIAL COURT) Arbp/0000009/2024
76	D-CONTC/40657/2026 CONTC/5927/2026	RUNA CHANDRA SAHU VS DR.NOONSAVATH THIRUMALA NAIK, IAS	ADV. VS	// () //
77	D-CONTC/40679/2026 CONTC/5928/2026	TRILOCHAN DASH VS SUBHA SARMA, I.A.S	ADV. VS	// () //
78	D-CONTC/40681/2026 CONTC/5929/2026	ANIL KUMAR PATRA VS SUBHA SARMA, I.A.S	ADV. VS	// () //
79	D-CONTC/40683/2026 CONTC/5930/2026	AKHANDALAMANI DAS VS SUBHA SARMA, I.A.S	ADV. VS	// () //

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80	D-CONTC/40582/2026 CONTC/5931/2026	PRATAP CHANDRA PADHY VS ARAVIND AGRAWAL, I.A.S,COMMNR. CUM SECY. TO GOVT. OF ODISHA HIGHER EDUCATION DEPT.	ADV. VS	// 0
81	D-CONTC/38090/2026 CONTC/5932/2026	KUTARTHA MISHRA VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF , WATER RESOURCES DEPARTMENT, KHURDA	ADV. VS	// 0
82	D-CONTC/40686/2026 CONTC/5933/2026	SASANKA SEKHAR SAHU VS SUBHA SARMA, I.A.S	ADV. VS	// 0
83	D-CONTC/40687/2026 CONTC/5934/2026	ABADHUTA MOHANTY VS SUBHA SARMA, I.A.S	ADV. VS	// 0
84	D-CONTC/38093/2026 CONTC/5935/2026	BIDYADHAR GARANAYAK VS DILLIP KUMAR ROUT, ENGINEER IN CHIEF WATER RESOURCES DEPARTMENT,KHURDA	ADV. VS	// 0
85	D-CONTC/40703/2026 CONTC/5936/2026	HARISH CHANDRA GIRI VS SUBHA SARMA, I.A.S	ADV. VS	// 0
86	D-CONTC/40709/2026 CONTC/5937/2026	LAXMIDHAR PATRA VS SUBHA SARMA, I.A.S	ADV. VS	// 0
87	D-CONTC/39935/2026 CONTC/5938/2026	KASHINATH MARNDI VS HEMAKANTA SAY, IAS	PABITRA KUMAR NAYAK VS	// 0
88	D-CONTC/40784/2026 CONTC/5939/2026	M/S.KZK DEVELOPERS, BHUBANESWAR VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	SATYA SMRUTI MOHANTY VS	// 0
89	D-CONTC/39945/2026 CONTC/5940/2026	SATYABHAMA DAS VS DR. ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0
90	D-CONTC/40786/2026 CONTC/5941/2026	PRADEEP KUMAR MISHRA VS BIRENDRA KORKORA, IAS	SOUMYA RANJAN PATI VS	// 0
91	D-CONTC/40788/2026	M/S.KZK DEVELOPERS, BHUBANESWAR	SATYA SMRUTI MOHANTY	//

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	CONTC/5942/2026	VS	VS	0
		DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR		//
92	D-CONTC/40791/2026	M/S.KZK DEVELOPERS, BHUBANESWAR	SATYA SMRUTI MOHANTY	//
	CONTC/5943/2026	VS	VS	0
		DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR		//
93	D-CONTC/40623/2026	BISHNUPRIYA SETHI	ADV	//
	CONTC/5944/2026	VS	VS	0
		DR.SUJATA MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,PURI		//
94	D-CONTC/40794/2026	DR.MADHUSUDAN MISHRA	ADV.	//
	CONTC/5945/2026	VS	VS	0
		M.AWASTHY, I.A.S		//
95	D-CONTC/40635/2026	JAYANTI PADHAN	ADV.	//
	CONTC/5946/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS, COMMNR. CUM SECY. SCHOOL AND MASS EDUCATION DEPT.,ODISHA		//
96	D-CONTC/40654/2026	JAGANNATH MEHER	ADV.	//
	CONTC/5947/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS, COMMNR. CUM SECY. SCHOOL AND MASS EDUCATION DEPT.,ODISHA		//
97	D-CONTC/40655/2026	NURA SAHOO	ADV.	//
	CONTC/5948/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS, COMMNR. CUM SECY. SCHOOL AND MASS EDUCATION,ODISHA		//
98	D-CONTC/40804/2026	NANDAKISHORE TANDI	ADV.	//
	CONTC/5949/2026	VS	VS	0
		DR.ABABINDA KUMAR PADHEE, IAS		//
99	D-CONTC/40808/2026	ASHUTOSH MOHANTA	ADV.	//
	CONTC/5950/2026	VS	VS	0
		GIRISH S.N, COMMISSIONER CUM SECRETARY, PR AND DW DEPTT., BHUBANESWAR		//
100	D-CONTC/40077/2026	RITANJALI PUROHIT	BANSHIDHAR SATAPATHY	//
	CONTC/5951/2026	VS	VS	0
		BIBHUTI BHUSAN NAYAK, IAS		//
101	D-CONTC/40957/2026	PRADIP KUMAR MOHAPATRA	SANDHYARANI PANI	//
	CONTC/5952/2026	VS	VS	0
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION		//
102	D-CONTC/40972/2026	D.V.NAGESWARA RAO	ADV.	//
	CONTC/5953/2026	VS	VS	0

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103	D-CONTC/40978/2026 CONTC/5954/2026	ALOK BHORA,PRINCIPAL CHEIF SECURITY COMMISSIONER (RPF), BHUBANESWAR M.C. OF G.P.HIGH SCHOOL, SUNALARMBHA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// // 0 //
104	D-CONTC/41008/2026 CONTC/5955/2026	SUDHIR KUMAR ROUT VS PARESH NAYAK (OAS), JOINT SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA	ADV. VS	// 0 //
105	D-CONTC/41027/2026 CONTC/5956/2026	SYAMARANI NAYAK VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL OFFICER AND PUBLIC HEALTH OFFICER, GANJAM	ADV. VS	// 0 //
106	D-CONTC/41028/2026 CONTC/5957/2026	SATYABRATA SASMAL VS DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL OFFICER AND PUBLIC HEALTH OFFICER, GANJAM	ADV. VS	// 0 //
107	D-CONTC/40078/2026 CONTC/5958/2026	BENUDHAR PRADHAN VS BALA MUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //
108	D-CONTC/41228/2026 CONTC/5959/2026	ASHOK KUMAR PANDA VS BALAMUKUNDA BHUYAN, OAS (SS), DIRECTOR , ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //
109	D-CONTC/41241/2026 CONTC/5960/2026	SWATAHSIDDHA NAYAK VS DR.N.THIRUMALA NAIK, IAS, COMMNR. CUM SECY. TO GOVT. SCHOOL AND MASS EDUCATION DEPT.,ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
110	D-CONTC/41345/2026 CONTC/5961/2026	SUJIT KUMAR PANDA VS DR.N.THIRUMALA NAIK, IAS,COMMNR.CUM SECY. TO GOVT. DEPT. OF SCHOOL AND MASS EDUCATION,ODISHA	ADV. VS	// 0 //
111	D-CONTC/36697/2026 CONTC/5962/2026	SUCHISHREE PRADHAN VS DIBYA JYOTI PARIDA, IAS	ADV. VS	// 0 //
112	D-CONTC/41346/2026 CONTC/5963/2026	BANABIHARI PATRA VS DR.N.THIRUMALA NAIK, IAS,COMMNR. CUM SECY. TO GOVT. DEPT. OF SCHOOL AND MASS EDUCATION,ODISHA	ADV. VS	// 0 //
113	D-CONTC/37867/2026 CONTC/5964/2026	SAROJ KUMAR TRIPATHY VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //

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114	D-CONTC/40085/2026 CONTC/5965/2026	SALILA KUMAR PATTANAIK VS DR. N. THIRUMALA NAIK,IAS	ADV. VS	// 0 //
115	D-CONTC/41347/2026 CONTC/5966/2026	NALINIKANTA KAR VS DR.N.THIRUMALA NAIK, IAS,COMMNR. CUM SECY. TO GOVT., DEPT. OF SCHOOL AND MASS EDUCATION,ODISHA	ADV. VS	// 0 //
116	D-CONTC/41354/2026 CONTC/5967/2026	PURNA CHANDRA PANDA VS DR.N.THIRUMALA NAIK, IAS, COMMNR. CUM SECY. TO GOVT. DEPT. OF SCHOOL AND MASS EDUCATION,ODISHA	ADV. VS	// 0 //
117	D-CONTC/37929/2026 CONTC/5968/2026	NIHAR KANTA BISWAL VS B.PARAMESWARAN,IAS	SUBHADUTTA ROUTRAY VS	// 0 //
118	D-CONTC/40512/2026 CONTC/5969/2026	RAKESH KU.BEHERA VS ASWATHY S. COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT,KHURDA	SAROJA KANTA SAMAL VS	// 0 //
119	D-CONTC/38244/2026 CONTC/5970/2026	SUBHANKAR BISHMAYA RANJAN PANY VS DR. N.THIRUMALA NAIK, COMMNR. CUM SECY. TO GOVT., S AND ME DEPT.,BHUBANESWAR	ADV. VS	// 0 //
120	D-CONTC/38806/2026 CONTC/5971/2026	HAREKRUSHNA SAMAL VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
121	D-CONTC/34195/2026 CONTC/5972/2026	MINATI DAS VS BARSHA PARIDA, TAHASILDAR, REMUNA	ARUN KUMAR BEHERA VS	// 0 //
122	D-CONTC/40522/2026 CONTC/5973/2026	SASMITA SANTY VS ASWATHY S, COMMISSIONER CUM SECRETARY , HEALTH AND FAMILY WELFARE DEPARTMENT, ORISSA	SAROJA KANTA SAMAL VS	// 0 //
123	D-CONTC/38077/2026 CONTC/5974/2026	RABINARAYAN ROUT VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION,BHUBANESWAR	NRUSINGH CHARAN ROUT VS	// 0 //
124	D-CONTC/38809/2026 CONTC/5975/2026	SANATAN NAYAK VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
125	D-CONTC/40573/2026	BIBHABARI MAHAPATRA	SAROJA KANTA SAMAL	//

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	CONTC/5976/2026	VS	VS	0
		ASWATHY S. COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT , ORISSA		//
126	D-CONTC/38835/2026	RATNAKAR CHHOTRAY	ADV.	//
	CONTC/5977/2026	VS	VS	0
		SUBHA SARMA, IAS		//
127	D-CONTC/38836/2026	DAMAYANTI PANI	ADV.	//
	CONTC/5978/2026	VS	VS	0
		SUBHA SARMA, IAS		//
128	D-CONTC/38841/2026	ARUN KUMAR SWAIN	ADV.	//
	CONTC/5979/2026	VS	VS	0
		SHUBHA SARMA, IAS		//
129	D-CONTC/40451/2026	LIZALINI PANIGRAHI	ADV.	//
	CONTC/5980/2026	VS	VS	0
		DR. SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM		//
130	D-CONTC/40931/2026	PRAFULLA KUMAR PANDA	RASHMI KANTA ACHARYA	//
	CONTC/5981/2026	VS	VS	0
		PURNA CHANDRA BARIHA, D.E.O., KEONJHAR		//
131	D-CRLA/25827/2026	BISWA RANJAN NAIK @ KALIA	KARUNAKAR GAYA	TIRTOL /81 /2024
	CRLA/822/2026	VS	VS	AD-HOC A.D.J.(FTSC),JAGATSINGHPUR
		STATE OF ODISHA		CT/0000120/2024
132	D-CRLA/26621/2026	HARSHA NAIK @ HARSA NAIK	JITENDRA SAMANTARAY	BADAGADA /59 /2012
	CRLA/823/2026	VS	VS	A.D.J.,BHANJANAGAR(Ganjam)
		STATE OF ODISHA		ST/0000026/2013
133	D-CRLA/26180/2026	SIBANARAYAN PAL	SUDHANSHU SEKHAR PATAP	//0
	CRLA/824/2026	VS	VS	SPECIAL JUDGE(VIGILANCE),DHENKA
		STATE OF ODISHA(VIG.)		TR/0000013/2017
134	D-CRLA/24117/2026	RAJU@RAJESH PENTHEI@RAJESH KUMAR PENTHEI	DEPAK KUMAR SAHOO	BAMBARI /174 /2024
	CRLA/825/2026	VS	VS	A.D.J.,KEONJHAR(Kendujhar)
		STATE OF ODISHA		ST/0000009/2024
135	D-CRLA/25109/2026	JEJERAM BHUE	KIRTAN DANG	AMBABHONA /194 /2021
	CRLA/826/2026	VS	VS	DIST.AND SESSIONS JUDGE,BARGARH
		STATE OF ODISHA		CT/0000054/2022
136	D-CRLA/25760/2026	SATYANANDA SAHOO	RAKESH BEHERA	BHUBAN /80 /2023
	CRLA/827/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE

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137	D-CRLA/13374/2026 CRLA/828/2026	STATE OF ODISHA NATABAR PATRA VS	NIRANJAN PANDA VS	Spl/0000018/2023 KUJANGA /280 /2019 AD-HOC A.D.J.(FTSC),JAGATSINGHPUR CT/0000013/2020
138	D-CRLMA/19723/2026 CRLMA/94/2026	STATE OF ODISHA RASHMIREKHA PANDA VS	ALOK KUMAR MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /157 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000963/2025
139	D-CRLMA/26669/2026 CRLMA/95/2026	STATE OF ODISHA CHAKRADHAR @ CHAKARA DALAI VS	DEVASHIS PANDA VS	/ /0 S.D.J.M.,JAJPUR(Jajapur) GR/0000328/2024
140	D-CRLMC/25372/2026 CRLMC/3186/2026	STATE OF ODISHA JAYANTI PARIDA VS	JAYANTA KUMAR MAJHI VS	SINGLA /211 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000756/2024
141	D-CRLMC/26909/2026 CRLMC/3187/2026	STATE OF ODISHA NAVEEN KUMAR VS	PRASANTA KUMAR NANDA VS	INFOCITY PS /54 /2018 DISTRICT & SESIONS JUDGE,BHUBANE TR/0001042/2018
142	D-CRLMC/26906/2026 CRLMC/3188/2026	STATE OF ODISHA JAGDISH PAREEK VS	BIDYALOK MOHAPATRA VS	NAYAPALLI P.S. /284 /2023 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000596/2023
143	D-CRLMC/27045/2026 CRLMC/3189/2026	STATE OF ODISHA SHASHIKANTA BARAL@SUBHA VS	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /261 J.M.F.C.,JATNI(Khordha) GR/0000663/2026
144	D-CRLMC/26205/2026 CRLMC/3190/2026	STATE OF ODISHA ASHOK KUMAR SAMANTARAY VS	JUGALA KISHORE PANDA VS	CHANDAKA P.S. /373 /2026 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001560/2026
145	D-CRLMC/26914/2026 CRLMC/3191/2026	STATE OF ODISHA BIJAYA KUMAR AGARWAL VS	PRASANTA KUMAR NANDA VS	BERHAMPUR TOWN /162 /2019 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000116/2024
146	D-CRLMC/27049/2026 CRLMC/3192/2026	ASHOK AGARWAL SHASHIKANTA BARAL@SUBHA VS	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /270 J.M.F.C.,JATNI(Khordha) GR/0000686/2026
147	D-CRLMC/26965/2026 CRLMC/3193/2026	STATE OF ODISHA RAJ KUMAR RANA VS	BIKASH KARNA VS	KANTAMAL /175 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000194/2025

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148	D-CRLMC/26796/2026 CRLMC/3194/2026	KOTESWAR DASH @ RINKU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	KHANDAGIRI P.S. /592 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001534/2026
149	D-CRLMC/25302/2026 CRLMC/3195/2026	MOHAN BISWAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	GUNUPUR /138 /2026 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000050/2026
150	D-CRLMC/27063/2026 CRLMC/3196/2026	SUMANTA KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000003/2017
151	D-CRLMC/26550/2026 CRLMC/3197/2026	JAGAN SAHOO @ JAGAN VS STATE OF ODISHA	GYANA RANJAN DHAL VS	DHENKANAL TOWN /247 /2025 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000130/2026
152	D-CRLMC/25811/2026 CRLMC/3198/2026	SANJAY SAMANTARAY VS STATE OF ODISHA	BHARAT JALLI VS	BARANGA /39 /2012 3RD A.D.J., CUTTACK(Cuttack) ST/0000217/2024
153	D-CRLMC/27038/2026 CRLMC/3199/2026	ULI@LAXMIPRIYA PRADHAN VS STATE OF ODISHA	BASUDEV MISHRA VS	SARANAKUL /115 /2023 J.M.F.C.,ODAGAON(Nayagarh) GR/0000244/2023
154	D-CRLMC/27186/2026 CRLMC/3200/2026	BABLU NAYAK@AJMIR NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /206 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000032/2025
155	D-CRLMC/26966/2026 CRLMC/3201/2026	SANJIB@SANJEEB KUMAR GIRI VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /346 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000206/2026
156	D-CRLMC/27229/2026 CRLMC/3202/2026	BANAMALI MUDULI@BANAMALI HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /206 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000032/2025
157	D-CRLMC/26320/2026 CRLMC/3203/2026	SURYA NARAYAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	G.UDAYAGIRI /61 /2014 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CRMC/0000044/2024
158	D-CRLMC/26949/2026 CRLMC/3204/2026	SADANANDA BOE @ BAY VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 A.D.J,PATNAGARH(Balangir) SC/0000052/2015
159	D-CRLMC/26961/2026	SUBHASIS KARNA	KULDEEP MOHANTY	TUMUDIBANDHA /108 /2024

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	CRLMC/3205/2026	VS STATE OF ODISHA	VS	A.D.J.,BALLIGUDA(Kandhamal) Spl/0000164/2024
160	D-CRLMC/24920/2026 CRLMC/3206/2026	BANAMALI@SURESH DALAI VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	PARADEEP LOCK /173 /2026 J.M.F.C.,KUJANG(Jagatsinghapur) Spl/0000457/2026
161	D-CRLMC/26064/2026 CRLMC/3207/2026	MANOHAR HUSH VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BHUBANESWAR VIGILANCE /61 /2009 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000022/2016
162	D-CRLMC/26401/2026 CRLMC/3208/2026	JAGU@JAGABANDHU MOHANTY VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000121/2021
163	D-CRLMC/26808/2026 CRLMC/3209/2026	BALARSEN SAHU VS STATE OF ODISHA	SUSAMPAD HOTA VS	DUNGURIPALI /73 /2017 CIVIL JUDGE WOMENS COURT(S.D.), S SC/0000086/2018
164	D-CRLMC/27112/2026 CRLMC/3210/2026	ANSHUMAN HOTA VS GANESH KUMAR BEHERA	NIRVAYA KUMAR SAMANTARAY VS	/ /0 J.M.F.C.,JATNI(Khordha) ICC/0000007/2026
165	D-CRLMP/24796/2026 CRLMP/1391/2026	ARATI MOHAPATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
166	D-CRLMP/25246/2026 CRLMP/1392/2026	SOMANATH SAHOO VS VICTIM	AMITAV TRIPATHY VS	NAYAGARH /245 /2026 () //
167	D-CRLMP/24578/2026 CRLMP/1393/2026	PURNACHANDRA MAHALIK VS STATE OF ODISHA	PRATIK DASH VS	/ /0 () //
168	D-CRLMP/26035/2026 CRLMP/1394/2026	SWARNA PRAVA PANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIHIDI /292 /2026 () //
169	D-CRLMP/25912/2026 CRLMP/1395/2026	SWAPNA SARUP PANDA VS STATE OF ODISHA	ANUPAM DASH VS	BHANJPUR /75 /2025 () //
170	D-CRLMP/20400/2026 CRLMP/1396/2026	RAJASHREE BEHERA VS	ALOK KUMAR MOHAPATRA VS	/ /0 ()

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171	D-CRLMP/22361/2026 CRLMP/1397/2026	STATE OF ODISHA ANSUMAN SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
172	D-CRLMP/18585/2026 CRLMP/1398/2026	STATE OF ODISHA JITENDRA KUMAR DAS VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
173	D-CRLMP/26203/2026 CRLMP/1399/2026	STATE OF ODISHA BRAMHANANDA NAYAK VS	BIJAYA KUMAR NAYAK (3) VS	// / / ()
174	D-CRLMP/26454/2026 CRLMP/1400/2026	UNION OF INDIA K.TAMANNA VS	LAXMI SHARMA VS	// / /0 S.D.J.M.,BARGARH(Bargarh)
175	D-CRLMP/26828/2026 CRLMP/1401/2026	STATE OF ODISHA SISIRA KUMAR BALIARSINGH VS	ANJAN KUMAR BISWAL VS	ICC/0000054/2023 CHANDAPUR /185 /2026 ()
176	D-CRLMP/26456/2026 CRLMP/1402/2026	STATE OF ODISHA K.TAMANNA VS	LAXMI SHARMA VS	// / /0 ()
177	D-CRLMP/26458/2026 CRLMP/1403/2026	STATE OF ODISHA K.TAMANNA VS	LAXMI SHARMA VS	// / /0 S.D.J.M.,BARGARH(Bargarh)
178	D-CRLMP/26130/2026 CRLMP/1404/2026	STATE OF ODISHA JYOTIRMAYEE SAHU @ JYOTIRMAYEE SAHOO VS	SOUGAT PRAVAT PATI VS	ICC/0000013/2024 LALBAG /463 /2025 ()
179	D-CRLREV/26397/2026 CRLREV/662/2026	STATE OF ODISHA ANAND BADAIAK VS	SOUMYA RANJAN DAS VS	// / /0 J.M.F.C.,(R),ROURKELA(Sundargarh)
180	D-CRLREV/26484/2026 CRLREV/663/2026	STATE OF ODISHA FIROZ KHAN@LITU@FIROZ AHEMMAD KHAN VS	AMULYA RATNA PANDA VS	CMC/0000100/2026 TIGIRIA /239 /2025 J.M.F.C.,TIGIRIA(Cuttack)
181	D-CRLREV/27037/2026 CRLREV/664/2026	STATE OF ODISHA SAMBEET RAY VS SOUMENDRA NAYAK	PRATIK DASH VS	CT/0000230/2025 / /0 3RD A.D.J., BHUBANESWAR(Khordha) CRA/0000091/2024

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182	D-CRLREV/23803/2026 CRLREV/665/2026	BIJETA BHOI VS STATE OF ODISHA	DHANANJAYA MUND VS	BHAWANIPATNA SADAR /46 /2022 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000153/2022
183	D-EXP/28711/2026 EXP/132/2026	RAMESH CHANDRA MOHANTY VS SOVA SHARMA, I.A.S	ADV. VS	// () //
184	D-EXP/30101/2026 EXP/133/2026	BRAHMANANDA PANDA VS SOVA SHARMA, I.A.S.,COMMISSIONER CUM SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT.	ADV VS	// () //
185	D-FAO/41271/2026 FAO/944/2026	ICICI LOMBARD GENERAL INSURANCE CO.LTD., BHUBANESWAR VS MANJU DEVI	SOMNATH ROY VS	// COMNR.FOR EMP.COMPENSATION/ASSISTANT EC/0000001/2023
186	D-JCRLA/27113/2026 JCRLA/239/2026	GOUTAM MAHANTA VS STATE OF ODISHA	ADV. VS	HARICHANDANPUR /168 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000085/2025
187	D-JCRLA/27115/2026 JCRLA/240/2026	RAMESH NAIK VS STATE OF ODISHA	ADV. VS	NAYAKOT /31 /2021 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000064/2021
188	D-MACA/38491/2026 MACA/858/2026	NATIONAL INSURANCE COMPANY LTD., CUTTACK VS SHAKTI RANJAN DAS	JYOTI RANJAN DEO VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000058/2024
189	D-MACA/38499/2026 MACA/859/2026	UPENDRA GOUDA VS SANJAYA KUMAR GOUDA	ASHOK DAS VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000017/2022
190	D-MACA/39739/2026 MACA/860/2026	THE MANAGER , M/S. NEW INDIA ASSURANCE CO.LTD.,BBSR VS ASHITA SATPATHY	PRASANTA KUMAR MAHALI VS	// 5TH M.A.C.T., KHURDA(Khordha) Mac/0000086/2021
191	D-MACA/39711/2026 MACA/861/2026	CHUMI MUNDA VS GOPINATH KHANDELWAL	PRADEEP KUMAR MISHRA VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000162/2022
192	D-MACA/39070/2026 MACA/862/2026	THE NEW INDIA ASSURANCE COMPANY LTD.,BHUBANESWAR VS SARASWATI JENA	PRAMOD KUMAR TRIPATHY VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000216/2016
193	D-MACA/25707/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., BHADRAK	AMIT KUMAR NATH	//

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	MACA/863/2026	VS GANGADHAR PRADHAN	VS	3RD M.A.C.T., BHADRAK(Bhadrak) Mac/0000124/2003
194	D-MACA/33101/2026 MACA/864/2026	M/S UNITED INDIA INSURANCE CO.LTD.,CUTTACK VS MANASI JENA	RAMESH CHANDRA SAHOO VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000022/2023
195	D-MACA/36377/2026 MACA/865/2026	M/S. H.D.F.C. ERGO GENERAL INSURANCE CO.LTD., CUTTACK VS MADHUSMITA JENA	GIRIJA PRASAD DUTTA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000732/2018
196	D-MACA/40912/2026 MACA/866/2026	PUSHPANJAI @ PUSHPANJALI KUMARI VS BRIJ BHUSAN	BIRANCHI NARAYAN RATH VS	// 1ST M.A.C.T., JHARSUGUDA(Jharsuguda Mac/0000015/2025
197	D-MACA/41099/2026 MACA/867/2026	NATIONAL INSURANCE CO. LTD., SAMBALPUR VS BASANTI BISHI	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T, BARGARH(Bargarh) Mac/0000051/2022
198	D-MACA/41101/2026 MACA/868/2026	NATIONAL INSURANCE CO. LTD., SAMBALPUR VS KISHOR PRADHAN	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T, BARGARH(Bargarh) Mac/0000089/2022
199	D-MSA/38128/2026 MSA/53/2026	GRAND BAZAAR DEVELOPERS LLP. VS ASHOK KUMAR SAHOO	SOUMYA MISHRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000077/2025
200	D-MSA/37644/2026 MSA/54/2026	GRAND BAZAAR DEVELOPERS LLP, KHORDHA VS ITISHREE SARANGI	SOUMYA MISHRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000073/2025
201	D-MSA/37641/2026 MSA/55/2026	GRAND BAZAAR DEVELOPERS LLP VS SIDHESWAR BEHERA	SOUMYA MISHRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000104/2025
202	D-RPFAM/39539/2026 RPFAM/243/2026	DHANANJAYA PANDA VS ASHLESA PANDA	LAKSMIDHAR KABI VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000183/2025
203	D-RPFAM/41506/2026 RPFAM/244/2026	SOURYASHRI DEBASIS SAHU VS SAISMITA PADHY	MANAS KUMAR CHAND VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000246/2022
204	D-RSA/28695/2026 RSA/457/2026	SANJEEB PARIJA @ BIBHUDENDU PARIJA VS	NARAYAN PRASAD PARIJA VS	// DISTRICT & SESSIONS JUDGE,CUTTACK

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205	D-RSA/39950/2026 RSA/458/2026	MINATI MISHRA JAGANNATH DAS VS KALANDI CHARAN DAS	PRASANTA KUMAR SATAPATHY VS	RFA/0000518/2022 // DIST.& SESSIONS JUDGE,,JAJPUR(Jajapur) RFA/0000027/2023
206	D-TRP(C)/40480/2026 TRP(C)/279/2026	TANUSHREE PRADHAN VS ODISHA GRAMYA BANK, SADANANDAPUR BRANCH, BASTA BALASORE	SIDDHARTHA SAMAL VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) MS/0000001/2025
207	D-WA/41580/2026 WA/1243/2026	DR.BILKESH PARVEEN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
208	D-WA/41788/2026 WA/1244/2026	GOPAL AROMATIC PVT. LTD, CUTTACK VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
209	D-WA/38647/2026 WA/1245/2026	STATE OF ODISHA VS JHARANA SAMANTA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
210	D-WA/39912/2026 WA/1246/2026	STATE OF ODISHA VS MAMATA PADHIARY	AISHWARYA DASH,A.S.C VS	// 0 //
211	D-WA/39913/2026 WA/1247/2026	STATE OF ODISHA VS BASANTILATA PARIDA	AISHWARYA DASH,A.S.C VS	// 0 //
212	D-WA/40934/2026 WA/1248/2026	BISWANATH SWAIN VS CHIEF EXECUTIVE OFFICER, T.P.C.D.O.L., BHUBANESWAR	MANOJA KUMAR KHUNTIA VS	// 0 //
213	D-WP(C)/41691/2026 WP(C)/28835/2026	KANDURI CHARAN DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
214	D-WP(C)/40556/2026 WP(C)/28836/2026	PRIYABRATA PALAI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
215	D-WP(C)/41600/2026 WP(C)/28837/2026	SANJUKTA SAMAL VS STATE OF ODISHA	PRASANNA KUMAR ROUTRAY VS	// 0 //

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216	D-WP(C)/40580/2026 WP(C)/28838/2026	DILIP KUMAR DASH VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
217	D-WP(C)/40921/2026 WP(C)/28839/2026	TAPASWANI BARGE VS STATE OF ODISHA	GHANASHYAM BANJI VS	// 0 //
218	D-WP(C)/40925/2026 WP(C)/28840/2026	ARIANA ASSOCIATION OF ALLOTTEES, BHUBANESWAR VS BHUBANESWAR MUNICIPAL CORPORATION, BHUBANESWAR	GOUTAM KUMAR ACHARYA VS	// 0 //
219	D-WP(C)/41659/2026 WP(C)/28841/2026	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
220	D-WP(C)/41675/2026 WP(C)/28842/2026	RAJENDRA KUMAR ROUTRAY VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
221	D-WP(C)/41754/2026 WP(C)/28843/2026	DIBYABHARATI MOHARANA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
222	D-WP(C)/40756/2026 WP(C)/28844/2026	KABI CHANDRA SAMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
223	D-WP(C)/40762/2026 WP(C)/28845/2026	BISWAJIT JENA VS SAGARIKA PRIYADARSHINI	ASHOK KUMAR ROUT VS	// 0 //
224	D-WP(C)/41004/2026 WP(C)/28846/2026	DEBASIS PATI VS SWARNAPRAVA RATHA	BHASKAR CHANDRA PANDA VS	// 0 //
225	D-WP(C)/38709/2026 WP(C)/28847/2026	RAGHUNATH DAS VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
226	D-WP(C)/41740/2026 WP(C)/28848/2026	THE MANAGING DIRECTOR OF ORISSA SPONGE IRON AND STEEL LTD., BHUBANESWAR VS PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	SOMAN MISHRA VS	// 0 //
227	D-WP(C)/40763/2026	SUDHANSU SEKHAR DASH	SAMEER KUMAR DAS	//

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	WP(C)/28849/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/39791/2026 WP(C)/28850/2026	PRASANTA KUMAR CHOUDHURY VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
229	D-WP(C)/41191/2026 WP(C)/28851/2026	NILAMANI ROUT VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
230	D-WP(C)/40765/2026 WP(C)/28852/2026	HAREKRISHNA SAMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
231	D-WP(C)/41170/2026 WP(C)/28853/2026	M/S.SUBASH CHANDRA PASUPALAK, GANJAM VS ASSISTANT COMMISSIONER STATE CT AND GST, BERHAMPUR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
232	D-WP(C)/39966/2026 WP(C)/28854/2026	SUBHENDU KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
233	D-WP(C)/40767/2026 WP(C)/28855/2026	SATYANANDA PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
234	D-WP(C)/41174/2026 WP(C)/28856/2026	M/S.SABAT AGENCIES, GANJAM VS ASSISTANT COMMISSIONER STATE CT AND GST, ENFORCEMENT UNIT, BERHAMPUR	PRANAYA KISHORE HARICHANDAN VS	// 0 //
235	D-WP(C)/40773/2026 WP(C)/28857/2026	DEBASIS KUMAR NAYAK VS PURNIMA PARIDA	ASHOK KUMAR ROUT VS	// 0 //
236	D-WP(C)/40011/2026 WP(C)/28858/2026	DEBABRATA NAIK VS PUNJAB NATIONAL BANK, DWARIKA, NEWDELHI	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/37987/2026 WP(C)/28859/2026	PRAVAKAR ROUT VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
238	D-WP(C)/41223/2026 WP(C)/28860/2026	HRUDAYA RANJAN PANDA VS	SANGRAM JENA VS	// 0

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239	D-WP(C)/41436/2026 WP(C)/28861/2026	STATE OF ODISHA SOURAV AGRAWAL VS	PRABODHA CHANDRA NAYAK VS	// // 0
240	D-WP(C)/40503/2026 WP(C)/28862/2026	STATE OF ODISHA PRANATI CHAND VS	MANOJA KUMAR KHUNTIA VS	// // 0
241	D-WP(C)/40875/2026 WP(C)/28863/2026	STATE OF ODISHA NARAYAN MADHEI VS	BAIJAYANTI MOHANTY VS	// // 0
242	D-WP(C)/38342/2026 WP(C)/28864/2026	GOVERNMENT OF ODISHA AKHIL KUMAR DAS VS	AJAYA KUMAR NANDA VS	// // 0
243	D-WP(C)/40504/2026 WP(C)/28865/2026	STATE OF ODISHA DEBASIS ROUT VS	MANOJA KUMAR KHUNTIA VS	// // 0
244	D-WP(C)/38789/2026 WP(C)/28866/2026	STATE OF ODISHA NILAMANI PRADHAN VS	ASHOK DAS VS	// // 0
245	D-WP(C)/38928/2026 WP(C)/28867/2026	STATE OF ODISHA MUNA BEHERA VS	DEBA NARAYAN PATTHNAIK VS	// // 0
246	D-WP(C)/38519/2026 WP(C)/28868/2026	COLLECTOR, DHENKANAL ALEKHA CHANDRA BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
247	D-WP(C)/41234/2026 WP(C)/28869/2026	STATE OF ODISHA BIMALA BEHERA VS	JAGANNATH BHUYAN VS	// // 0
248	D-WP(C)/39784/2026 WP(C)/28870/2026	STATE OF ODISHA GOKULA BHOLA VS	SANJIB MOHANTY VS	// // 0
249	D-WP(C)/38574/2026 WP(C)/28871/2026	MANAGING DIRECTOR, ODISHA CIVIL SUPPLY CORPORATION BHASKAR PRADHAN VS	SIVA SANKAR CHAINI VS	// // 0
		ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BHADRAK		//

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250	D-WP(C)/39006/2026 WP(C)/28872/2026	DEBASHIS BAI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
251	D-WP(C)/40901/2026 WP(C)/28873/2026	MUKUNDA PRASAD SETHY VS UTKAL UNIVERSITY	SANJIB MOHANTY VS	// 0 //
252	D-WP(C)/38575/2026 WP(C)/28874/2026	NIRANJAN MAJHI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
253	D-WP(C)/39566/2026 WP(C)/28875/2026	PRIYA MADHAB SAHU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
254	D-WP(C)/39019/2026 WP(C)/28876/2026	AJAY KUMAR BEHERA VS BAR COUNCIL OF INDIA, NEW DELHI	OM SWARUP VS	// 0 //
255	D-WP(C)/41750/2026 WP(C)/28877/2026	ALOK RANJAN SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
256	D-WP(C)/40069/2026 WP(C)/28878/2026	RANJIT BEHERA VS STATE OF ODISHA	SWETA PATNAIK VS	// 0 //
257	D-WP(C)/41753/2026 WP(C)/28879/2026	RUPAK KUMAR PANDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
258	D-WP(C)/41037/2026 WP(C)/28880/2026	AMULYA BHOI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
259	D-WP(C)/39419/2026 WP(C)/28881/2026	DASARATHI BISWAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
260	D-WP(C)/38639/2026 WP(C)/28882/2026	BISMITA PANIGRAHI VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //
261	D-WP(C)/39000/2026	RENUKA SINGH BARIHA	TAPOBANTA BARIK	//

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	WP(C)/28883/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/41735/2026 WP(C)/28884/2026	THE MANAGING DIRECTOR OF ORISSA SPONGE IRON AND STEEL LTD., BHUBANESWAR VS THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	SOMAN MISHRA VS	// 0 //
263	D-WP(C)/39003/2026 WP(C)/28885/2026	SUSHANTI ROUT VS STATE OF ODISHA	TAPOBANTA BARIK VS	// 0 //
264	D-WP(C)/42077/2026 WP(C)/28886/2026	DR.RAJESH HEMBRAM VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
265	D-WP(C)/42084/2026 WP(C)/28887/2026	JAI MATADEE WSHG, KALAHANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
266	D-WP(C)/41644/2026 WP(C)/28888/2026	MITHILA PRADHAN VS MAHANADI COALFIELDS LTD.,SAMBALPUR	AMIYA KUMAR BEHERA VS	// 0 //
267	D-WP(C)/37071/2026 WP(C)/28889/2026	PRASHANT KUMAR KAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
268	D-WP(C)/41804/2026 WP(C)/28890/2026	RAMA CHANDRA MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
269	D-WP(C)/38012/2026 WP(C)/28891/2026	LATA PRUSTY VS GENERAL MANAGER EAST COAST RAILWAYS	HIMANSHU BHUSAN DASH VS	// 0 //
270	D-WP(C)/37225/2026 WP(C)/28892/2026	RINTU KUMAR BARMAN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
271	D-WP(C)/31286/2026 WP(C)/28893/2026	RAGHAB BADHEI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
272	D-WP(C)/38636/2026 WP(C)/28894/2026	BERHAMPUR SCHOOL OF NURSING, GANJAM VS	MANOJA KUMAR KHUNTIA VS	// 0

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273	D-WP(C)/38759/2026 WP(C)/28895/2026	STATE OF ODISHA KRISHNA CHANDRA NIMALU VS	SOUMYA JYOTI BISWAL VS	// // 0
274	D-WP(C)/37819/2026 WP(C)/28896/2026	STATE OF ODISHA ARUN KUMAR SWAIN VS	RAJENDRA NARAYAN ROUT VS	// // 0
275	D-WP(C)/34075/2026 WP(C)/28897/2026	THE COLLECTOR AND DISTRICT MAGISTRATE, GANJAM JITEN KUMAR ROUTRAY VS	LALATENDU SAMAL VS	// // 0
276	D-WP(C)/34099/2026 WP(C)/28898/2026	STATE OF ODISHA JITEN KUMAR ROUTRAY VS	LALATENDU SAMAL VS	// // 0
277	D-WP(C)/38943/2026 WP(C)/28899/2026	STATE OF ODISHA RENUKA SUNDARI DEHURY VS	SRIKANTA KUMAR NATH VS	// // 0
278	D-WP(C)/38638/2026 WP(C)/28900/2026	STATE OF ODISHA NARENDRA SAHANI VS	MANOJA KUMAR KHUNTIA VS	// // 0
279	D-WP(C)/41812/2026 WP(C)/28901/2026	STATE OF ODISHA RAMA CHANDRA MOHAPATRA VS	MANOJ KUMAR PATI VS	// // 0
280	D-WP(C)/38945/2026 WP(C)/28902/2026	STATE OF ODISHA BISHWO RANJAN PRADHAN VS	JAYASHREE BISWAL VS	// // 0
281	D-WP(C)/42035/2026 WP(C)/28903/2026	STATE OF ODISHA ASWINI KUMAR SAHU VS	JANAKI KANTA MAHAPATRA VS	// // 0
282	D-WP(C)/41312/2026 WP(C)/28904/2026	STATE OF ODISHA SULOCHANA DEVI VS	PRABHASI NAYAK VS	// // 0
283	D-WP(C)/40048/2026 WP(C)/28905/2026	REGISTRAR CIVIL COURT, DHENKANAL SUSANTA KUMAR SAHOO VS	KABIRAJ PRADHAN VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/39799/2026 WP(C)/28906/2026	MANAGING COMMITTEE OF ABANIKANTA SIMANTA U.P(M.E) SCHOOL, BALASORE VS STATE OF ODISHA	JAYASHREE BISWAL VS //	// 0 //
285	D-WP(C)/41697/2026 WP(C)/28907/2026	RANJAN KUMAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS //	// 0 //
286	D-WP(C)/40523/2026 WP(C)/28908/2026	RAJENDRA KUMAR SING VS STATE OF ODISHA	RAMA CHANDRA JENA VS //	// 0 //
287	D-WP(C)/41698/2026 WP(C)/28909/2026	PRIVATE BUS OWNERS ASSOCIATION, SAMBALPUR VS STATE TRANSPORT AUTHORITY, ODISHA, KATAKA	PRANAB RANJAN CHHATOI VS //	// 0 //
288	D-WP(C)/42095/2026 WP(C)/28910/2026	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS //	// 0 //
289	D-WP(C)/41078/2026 WP(C)/28911/2026	KHIRADHAR PAN @ HARIJAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS //	// 0 //
290	D-WP(C)/41798/2026 WP(C)/28912/2026	DEBARAJ ROUT VS STATE OF ODISHA	NITYANANDA BEHURIA VS //	// 0 //
291	D-WP(C)/41144/2026 WP(C)/28913/2026	SURESH CHANDRA CHOUDHURY VS STATE OF ODISHA	DHANANJAYA MUND VS //	// 0 //
292	D-WP(C)/40595/2026 WP(C)/28914/2026	PARBATI MOHANTA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS //	// 0 //
293	D-WP(C)/41541/2026 WP(C)/28915/2026	M/S.LAXMI AGENCY, CUTTACK VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	DAITARI BEHERA VS //	// 0 //
294	D-WP(C)/41848/2026 WP(C)/28916/2026	ASIT KUMAR MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS //	// 0 //
295	D-WP(C)/41550/2026	M/S.MAA DURGA PAINTS AND MARBELS, CUTTACK	DAITARI BEHERA	//

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	WP(C)/28917/2026	VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	VS	0 //
296	D-WP(C)/40898/2026 WP(C)/28918/2026	PUSPANGINI PATTNAIK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
297	D-WP(C)/41703/2026 WP(C)/28919/2026	PRIVATE BUS OWNERS ASSOCIATION, SAMBALPUR VS STATE TRANSPORT AUTHORITY, ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
298	D-WP(C)/41758/2026 WP(C)/28920/2026	PADMA LOCHAN SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
299	D-WP(C)/39044/2026 WP(C)/28921/2026	BHAGIRATHI JENA VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
300	D-WP(C)/39052/2026 WP(C)/28922/2026	ABHIJIT MANASH RANJAN SAHOO VS THE COUNCIL FOR THE INDIAN SCHOOL CERTIFICATE EXAMINATION, NEW DELHI	BIRAJA SANKAR MISHRA VS	// 0 //
301	D-WP(C)/40698/2026 WP(C)/28923/2026	UMESH PATRA VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// 0 //
302	D-WP(C)/40948/2026 WP(C)/28924/2026	GOPABANDHU BARIK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
303	D-WP(C)/39059/2026 WP(C)/28925/2026	ADIKANDA DEY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
304	D-WP(C)/42099/2026 WP(C)/28926/2026	SARBESWAR NANDA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
305	D-WP(C)/41471/2026 WP(C)/28927/2026	M/S.SHREE LAXMI HABITAT PVT.LTD., ANGUL VS CHIEF COMMISSIONER, CT AND GST, ODISHA , CUTTACK	ASIT KUMAR DASH VS	// 0 //
306	D-WP(C)/39151/2026 WP(C)/28928/2026	PRAKASH KUMAR SETHI VS	RANJIT KUMAR LENKA VS	// 0

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307	D-WP(C)/41790/2026 WP(C)/28929/2026	THE COLLECTOR, NAYAGARH MANJU JAIN VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// // 0 //
308	D-WP(C)/37007/2026 WP(C)/28930/2026	STHITAPRAGYA BASTIA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
309	D-WP(C)/39857/2026 WP(C)/28931/2026	DAITARI SAHOO VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	// 0 //
310	D-WP(C)/42143/2026 WP(C)/28932/2026	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
311	D-WP(C)/42136/2026 WP(C)/28933/2026	PRADEEP KUMAR MOHAPATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
312	D-WP(C)/42020/2026 WP(C)/28934/2026	KABIBAR DEHURY VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
313	D-WP(C)/40730/2026 WP(C)/28935/2026	AMARESH KUMAR PATRA VS STATE OF ODISHA	SWETLANA DAS VS	// 0 //
314	D-WP(C)/40963/2026 WP(C)/28936/2026	RADHA MOHAN DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
315	D-WP(C)/40642/2026 WP(C)/28937/2026	RABINDRA NATH MATIA MISHRA VS UNION OF INDIA	DURGESH NARAYAN RATH VS	// 0 //
316	D-WP(C)/40840/2026 WP(C)/28938/2026	DEBASIS ROUT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
317	D-WP(C)/38834/2026 WP(C)/28939/2026	NILENDRI MAJHI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //

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318	D-WP(C)/41688/2026 WP(C)/28940/2026	SUSHANTA KUMAR GIRI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
319	D-WP(C)/40968/2026 WP(C)/28941/2026	ALEKHA CHARAN SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
320	D-WP(C)/40528/2026 WP(C)/28942/2026	ITISHREE MUKHI VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
321	D-WP(C)/40851/2026 WP(C)/28943/2026	MINAKETAN PAHI VS THE COLLECTOR, CUTTACK	BISWAJIT NAYAK VS	// 0 //
322	D-WP(C)/41847/2026 WP(C)/28944/2026	MANAGING COMMITTEE OF GRAM PANCHAYAT HIGH SCHOOL, DHURUDIAMBA, KEONJHAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
323	D-WP(C)/41344/2026 WP(C)/28945/2026	DR.NURUL AMIN VS STATE OF ODISHA	ARUSMITA ACHARYA VS	// 0 //
324	D-WP(C)/42151/2026 WP(C)/28946/2026	LAXMIDHAR KHATEI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
325	D-WP(C)/41701/2026 WP(C)/28947/2026	MANAGING COMMITTEE OF CHATURBHUJA HIGH SCHOOL, BIMALA, KEONJHAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
326	D-WP(C)/41487/2026 WP(C)/28948/2026	BHARAT CHARAN SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
327	D-WP(C)/37325/2026 WP(C)/28949/2026	NRUSINGHA CHARAN NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
328	D-WP(C)/41853/2026 WP(C)/28950/2026	MANAGING COMMITTEE OF LAXMINARAYAN HIGH SCHOOL, KACHAPALI, NAYAGARH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
329	D-WP(C)/41706/2026	SRIKANTA PANDEY	KUNAL KUMAR SWAIN	//

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	WP(C)/28951/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/41783/2026	RAKESH KUMAR JAIN	SAILAZA NANDAN DAS	//
	WP(C)/28952/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/41952/2026	M/S SHREE GANESH METALIKS LIMITED, SUNDARGARH	PRATIK DASH	//
	WP(C)/28953/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/41714/2026	MANAGING COMMITTEE OF SWAMI HARIHARANANDA HIGH SCHOOL, LUHAPANKA	KUNAL KUMAR SWAIN	//
	WP(C)/28954/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/39484/2026	BHAKTARAM SAHU	BHOJARAJ SETH	//
	WP(C)/28955/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/41708/2026	RAJAKISHORE MALL	KUNAL KUMAR SWAIN	//
	WP(C)/28956/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/40283/2026	BIPLAB PAIK	DURGESH NARAYAN RATH	//
	WP(C)/28957/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/38985/2026	MANORAMA PANDA	SANDHYARANI PANI	//
	WP(C)/28958/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/36701/2026	KUMARI SAHOO	ARUN KUMAR DAS	//
	WP(C)/28959/2026	VS SPL. LAND ACQUISITION OFFICER, NALCO, ANGUL	VS	0 //
338	D-WP(C)/42170/2026	ANANTA CHARAN NAIK	MANAS PATI	//
	WP(C)/28960/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/38359/2026	PITAMBAR PATI	SHASHANKA SHEKHAR PATRA	//
	WP(C)/28961/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/41721/2026	MANAGING COMMITTEE OF KANAKALATA HIGH SCHOOL, KUJAHALA, JAJPUR	KUNAL KUMAR SWAIN	//
	WP(C)/28962/2026	VS	VS	0

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341	D-WP(C)/38987/2026 WP(C)/28963/2026	STATE OF ODISHA BALARAM JENA VS	DILLIP KUMAR SAHU VS	// // 0
342	D-WP(C)/41850/2026 WP(C)/28964/2026	STATE OF ODISHA MANAGING COMMITTEE OF SANTIPRIYA HIGH SCHOOL, MARDARAJPUR, NAYAGARH VS	KUNAL KUMAR SWAIN VS	// // 0
343	D-WP(C)/38520/2026 WP(C)/28965/2026	STATE OF ODISHA DEBARAJ GOUDA VS	DILLIP KUMAR SAHOO VS	// // 0
344	D-WP(C)/40628/2026 WP(C)/28966/2026	STATE OF ODISHA BIDYUBHUSAN SENAPATI VS	SWAPNIL ROY VS	// // 0
345	D-WP(C)/38699/2026 WP(C)/28967/2026	STATE OF ODISHA SABYASACHI PANDA VS	SUSANTA KUMAR TRIPATHY VS	// // 0
346	D-WP(C)/41980/2026 WP(C)/28968/2026	UNION OF INDIA INDU MADHAB SARKAR VS	JNANESH MOHANTY VS	// // 0
347	D-WP(C)/41493/2026 WP(C)/28969/2026	STATE OF ODISHA SHIBA PRASAD DASH VS	SUBHADUTTA ROUTRAY VS	// // 0
348	D-WP(C)/40747/2026 WP(C)/28970/2026	STATE OF ODISHA UDAYANATH BARIK VS	SAMEER KUMAR DAS VS	// // 0
349	D-WP(C)/41987/2026 WP(C)/28971/2026	STATE OF ODISHA SUBASH CHANDRA MISHRA VS	JNANESH MOHANTY VS	// // 0
350	D-WP(C)/41258/2026 WP(C)/28972/2026	STATE OF ODISHA SRI MAHESWARI DEVI @ UMA MAHESWARI DEVI, BIJE, BOIPUR VS	RABINDRA NATH DEBATA VS	// // 0
351	D-WP(C)/41934/2026 WP(C)/28973/2026	STATE OF ODISHA SUBHASHREE BEHERA VS	JNANESH MOHANTY VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/37087/2026 WP(C)/28974/2026	BHABAGRAHI PANDA @ BHABAGRAHEE PANDA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
353	D-WP(C)/40749/2026 WP(C)/28975/2026	GANESWAR ADHIKARI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
354	D-WP(C)/41352/2026 WP(C)/28976/2026	BIBHU PRASAD LENKA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
355	D-WP(C)/41938/2026 WP(C)/28977/2026	SAMILATA PRADHAN VS STATE OF ODISHA	JNANESH MOHANTY VS	// 0 //
356	D-WP(C)/41496/2026 WP(C)/28978/2026	AJOYA KUMAR BARIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
357	D-WP(C)/41421/2026 WP(C)/28979/2026	RAKESH BADHAN VS DIVISIONAL RAILWAY MANAGER (DRM) CHAKRADHARPUR, JHARKHAND	PABITRA KUMAR NAYAK VS	// 0 //
358	D-WP(C)/41816/2026 WP(C)/28980/2026	M/S VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, CUTTACK VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //
359	D-WP(C)/42005/2026 WP(C)/28981/2026	SUSIL KUMAR PANDA VS STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
360	D-WP(C)/38787/2026 WP(C)/28982/2026	SEULI PRAMALIK VS AUTHORIZED OFFICER, ICICI BANK LTD., BHUBANESWAR	AJIT KUMAR MOHANTY VS	// 0 //
361	D-WP(C)/41969/2026 WP(C)/28983/2026	NIROD KUMAR MOHANTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
362	D-WP(C)/37601/2026 WP(C)/28984/2026	BIJAYA KUMAR MALLIK VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //
363	D-WP(C)/41776/2026	MADHUSUDAN MALLICK	KISHORE CHANDRA RAJGURU MOHAPATRA	//

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	WP(C)/28985/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/41933/2026	RASMITA MISHRA	JNANESH MOHANTY	//
	WP(C)/28986/2026	VS STATE OF ODISHA	VS	0 //
365	D-WP(C)/38132/2026	NAKKA MOHANBABU		//
	WP(C)/28987/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/39758/2026	M/S BEEKAY STEEL INDUSTRIES LIMITED, CUTTACK	AVIJIT PAL	//
	WP(C)/28988/2026	VS ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR	VS	0 //
367	D-WP(C)/41531/2026	GAYATRI MALIK	PRADEEP KUMAR ROUT	//
	WP(C)/28989/2026	VS DIRECTOR, ODISHA LIVELIHOOD MISSION, BHUBANESWAR	VS	0 //
368	D-WP(C)/41991/2026	MUKESH KUMAR PRADHAN	JNANESH MOHANTY	//
	WP(C)/28990/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/39034/2026	SECRETARY OF MAYURBHANJ SABAIGRASS PROCESSING AND MULTIPURPOSE CO-OPERATIVE SOCIETY LTD., MAYURBHANJ	GOPIKASHYAM MOHANTY	//
	WP(C)/28991/2026	VS LABOUR COMMISSIONER, ODISHA, BHUBANESWAR	VS	0 //
370	D-WP(C)/39810/2026	SANTOSH KUMAR UPADHYAY	PRAFULLA CHANDRA ACHARYA	//
	WP(C)/28992/2026	VS GOVT. OF INDIA, NEW DELHI	VS	0 //
371	D-WP(C)/37420/2026	GITANJALI MALLIK	DURGESH NARAYAN RATH	//
	WP(C)/28993/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/39173/2026	DR.DAMAYANTI SETHI	SUBHADUTTA ROUTRAY	//
	WP(C)/28994/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/42149/2026	SAISHREE SELF HELP GROUP(SHG), DHENKANAL	RAJESH RANJAN SAHOO	//
	WP(C)/28995/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/38017/2026	GOBARDHAN MAJHI	DURGESH NARAYAN RATH	//
	WP(C)/28996/2026	VS	VS	0

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375	D-WP(C)/37898/2026 WP(C)/28997/2026	STATE OF ODISHA KARTIK CHANDRA JENA VS	DURGESH NARAYAN RATH VS	// // 0
376	D-WP(C)/37574/2026 WP(C)/28998/2026	STATE OF ODISHA SUMITRA JENA VS	DURGESH NARAYAN RATH VS	// // 0
377	D-WP(C)/40456/2026 WP(C)/28999/2026	STATE OF ODISHA PRAKASH MAHAKUD VS	KRISHNA CHANDRA SAHU VS	// // 0
378	D-WP(C)/41661/2026 WP(C)/29000/2026	STATE OF ODISHA MS GREENWEY CREATION PRIVATE LTD.,BHUBANESWAR VS	SUMIT LAL VS	// // 0
379	D-WP(C)/41928/2026 WP(C)/29001/2026	STATE OF ODISHA P.SUBBA RAO VS	SAGARIKA SAHOO VS	// // 0
380	D-WP(C)/41489/2026 WP(C)/29002/2026	STATE OF ODISHA DR. ADWAIT PRASAD NAYAK VS	SUBHADUTTA ROUSTRAY VS	// // 0
381	D-WP(C)/42200/2026 WP(C)/29003/2026	STATE OF ODISHA SARBESWAR NANDA VS	PRAVAT KUMAR MUDULI VS	// // 0
382	D-WP(C)/40586/2026 WP(C)/29004/2026	STATE OF ODISHA SADANANDA BEHERA VS	SUBHADUTTA ROUSTRAY VS	// // 0
383	D-WP(C)/41491/2026 WP(C)/29005/2026	STATE OF ODISHA CHITTARANJAN MOHANTY VS	SUBHADUTTA ROUSTRAY VS	// // 0
384	D-WP(C)/40591/2026 WP(C)/29006/2026	STATE OF ODISHA MADHUMITA BEHERA VS	SUBHADUTTA ROUSTRAY VS	// // 0
385	D-WPCRL/25965/2026 WPCRL/121/2026	STATE OF ODISHA SARASWATI RAJ VS	ASUTOSH ROUT VS	// NILGIRI /365 /2026 0
		STATE OF ODISHA		//

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386	D-WPCRL/24765/2026 WPCRL/122/2026	VICTIM VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /245 /2026 () //
387	D-ABLAPL/26428/2026 ABLAPL/10365/2026	SURENDRA DAS VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DASARATHPUR /187 /2026 () //
388	D-ABLAPL/24111/2026 ABLAPL/10366/2026	MEETHA LAL VS STATE OF ODISHA	SUPRAVA BEHERA VS	G.R.P.S.,BERHAMPUR /17 /2026 () //
389	D-ABLAPL/26778/2026 ABLAPL/10367/2026	MOHAMMED AFROZ VS STATE OF ODISHA	BHARAT JALLI VS	INFOVALLY UPD BHUBANESWAR /364 () //
390	D-ABLAPL/25403/2026 ABLAPL/10368/2026	PANKAJ NAIK @ PANKAJ BHOI VS STATE OF ODISHA	DIBAKAR BISWAL VS	BASTA /201 /2025 () //
391	D-ABLAPL/26434/2026 ABLAPL/10369/2026	BILUA @ RAJU BIVHAR VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /167 /2026 () //
392	D-ABLAPL/25937/2026 ABLAPL/10370/2026	SIBA PRASAD JENA @ SHIBU JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /275 /2026 () //
393	D-ABLAPL/26363/2026 ABLAPL/10371/2026	RITA TULI @ RITU BERY VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	KHARABEL NAGAR P.S. /479 /2026 () //
394	D-ABLAPL/26481/2026 ABLAPL/10372/2026	THANA SUNDAR SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	KEGAON /234 /2025 () //
395	D-ABLAPL/26433/2026 ABLAPL/10373/2026	PRASANTA NAHAK @ PRAKASH VS STATE OF ODISHA	RABINDRANATH BARIK VS	NUAGAON /38 /2026 () //
396	D-ABLAPL/26569/2026 ABLAPL/10374/2026	SHANTI DALAI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JENAPUR /235 /2026 () //
397	D-ABLAPL/26640/2026	ROSHAN PRADHAN	SUSANTA KUMAR SAHU	ATTABIRA /117 /2026

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	ABLAPL/10375/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/25415/2026 ABLAPL/10376/2026	SUKANTA SWAIN @ KALIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /397 /2026 () //
399	D-ABLAPL/25605/2026 ABLAPL/10377/2026	SURESH CHANDRA BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /263 /2020 S.D.J.M.,KENDRAPARA(Kendrapara) ICC/0000504/2021
400	D-ABLAPL/25744/2026 ABLAPL/10378/2026	BHABANI SHANKAR DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
401	D-ABLAPL/26860/2026 ABLAPL/10379/2026	KAILASH DHAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	SEMILLIGUDA /83 /2026 () //
402	D-ABLAPL/26595/2026 ABLAPL/10380/2026	HAREKRUSHNA DAS VS STATE OF ODISHA	ASIT KUMAR OTTA VS	JHARPOKHARIA /227 /2026 () //
403	D-ABLAPL/26659/2026 ABLAPL/10381/2026	ASERAN BIBI @ ASIRAN BIBI VS STATE OF ODISHA	LALITENDU BHUYAN VS	HARICHANDANPUR /63 /2026 () //
404	D-ABLAPL/26863/2026 ABLAPL/10382/2026	RAJA SWAIN VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BERHAMPUR SADAR /532 /2026 () //
405	D-ABLAPL/26876/2026 ABLAPL/10383/2026	RANJAN KUMAR BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SAHID NAGAR P.S. /445 /2026 () //
406	D-ABLAPL/26684/2026 ABLAPL/10384/2026	SARBESWAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	NANDANKANAN /361 /2026 () //
407	D-ABLAPL/26879/2026 ABLAPL/10385/2026	PRADIPTA KUMAR DASH VS STATE OF ODISHA	LAXMIDHAR PANGARI VS	SAHID NAGAR P.S. /617 /2025 () //
408	D-ABLAPL/26907/2026 ABLAPL/10386/2026	DEBENDRA CHHATRA VS	JYOTIRMAYA SAHOO VS	/ /0 ()

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409	D-ABLAPL/26689/2026 ABLAPL/10387/2026	STATE OF ODISHA BIJAN KHATUA VS	SANDEEP RAJ PANDA VS	// / /0 ()
410	D-ABLAPL/26187/2026 ABLAPL/10388/2026	STATE OF ODISHA PRADYUMNA SAHOO VS	BIKRAM CHANDRA GHADEI VS	// BHUBAN /395 /2026 ()
411	D-ABLAPL/26692/2026 ABLAPL/10389/2026	STATE OF ODISHA ABDUL MAJID KHAN VS	AJIT KUMAR RAUT VS	// BONTH /253 /2026 ()
412	D-ABLAPL/26450/2026 ABLAPL/10390/2026	STATE OF ODISHA HRUSHIKESH PANDA @ SANJEEB PANDA VS	DHIRENDRA KUMAR MOHAPATRA VS	// BURLA /432 /2022 ()
413	D-ABLAPL/26507/2026 ABLAPL/10391/2026	STATE OF ODISHA ASHISH BISWAL @ ASISH BISWAL VS	MITHUN KUMAR PRADHAN VS	// ASTARANGA MARINE PS /14 /2026 ()
414	D-ABLAPL/25927/2026 ABLAPL/10392/2026	STATE OF ODISHA DALI DAS VS	SANJAYA KUMAR PATRI VS	// MAHAKALPARA /111 /2025 ()
415	D-ABLAPL/26572/2026 ABLAPL/10393/2026	STATE OF ODISHA BHASKAR BEHERA VS	SANJAYA KUMAR PANIGRAHI VS	// BOUDH /71 /2021 ()
416	D-ABLAPL/26560/2026 ABLAPL/10394/2026	STATE OF ODISHA PABAN PUTRA NAIK @ PAWAN PUTRA NAIK VS	SATYABRATA DASH VS	// DORAGUDA PS /73 /2026 ()
417	D-ABLAPL/26666/2026 ABLAPL/10395/2026	STATE OF ODISHA SUMAN @ TARAPRASAD BEHERA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /360 /2026 ()
418	D-ABLAPL/26811/2026 ABLAPL/10396/2026	STATE OF ODISHA SEK KASIM @ SEK. KASIM VS	LALITENDU BHUYAN VS	// PATNA /127 /2025 ()
419	D-ABLAPL/26593/2026 ABLAPL/10397/2026	STATE OF ODISHA PINTU TAREI VS STATE OF ODISHA	ASIT KUMAR OTTA VS	// RASGOBINDPUR /372 /2025 () //

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420	D-ABLAPL/26831/2026 ABLAPL/10398/2026	JAGADISH SAHU VS STATE OF ODISHA	ANKANN PANDA VS	JEYPORE TOWN /103 /2023 () //
421	D-ABLAPL/26849/2026 ABLAPL/10399/2026	APARAJITA SAHU VS STATE OF ODISHA	ALOK KUMAR DAS VS	LALBAG /401 /2025 () //
422	D-ABLAPL/26637/2026 ABLAPL/10400/2026	SANJAYA KUMAR BURMA VS UNION OF INDIA	PRAMOD RANJAN BEHERA VS	// S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS 2(C)CC/0001733/2026
423	D-ABLAPL/26850/2026 ABLAPL/10401/2026	PARSURAM KARJEE VS STATE OF ODISHA	SATYA SHIVA DASH VS	JARADA /10 /2025 J.M.F.C.,PATRAPUR(Ganjam) GR/0000019/2025
424	D-ABLAPL/26050/2026 ABLAPL/10402/2026	BHAGABAN RANA VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /140 /2026 () //
425	D-ABLAPL/26843/2026 ABLAPL/10403/2026	DEEPAK RANJAN PRAHARAJ VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	DHAULI PS /198 /2026 () //
426	D-ABLAPL/14624/2026 ABLAPL/10404/2026	MANORANJAN PRUSTY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	CHOUDWAR /302 /2026 () //
427	D-ABLAPL/26639/2026 ABLAPL/10405/2026	MIRZA SAHEBJAN BAIG @ MIRZA SAHEBDAN BAIG VS STATE OF ODISHA	HARIPAD MOHANTY VS	PANIKOILI /304 /2026 () //
428	D-ABLAPL/26955/2026 ABLAPL/10406/2026	BIKASH SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /190 /2026 () //
429	D-ABLAPL/26959/2026 ABLAPL/10407/2026	TAKARA @ INJAMUL HAQ @ SK IJADUL HAQUE VS STATE OF ODISHA	SAPAN KUMAR PAL VS	RAMACHANDRAPUR /160 /2025 () //
430	D-ABLAPL/26963/2026 ABLAPL/10408/2026	SANGRAM THAMBA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /366 /2024 () //
431	D-ABLAPL/26964/2026	SUBHAKANTA NAIK @ SAGAR	KULDEEP MOHANTY	NALCO /201 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/10409/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/25035/2026 ABLAPL/10410/2026	BIKAS DAS VS STATE OF ODISHA	JAYADEBA BEHERA VS	JAJPUR SADAR /44 /2023 () //
433	D-ABLAPL/25332/2026 ABLAPL/10411/2026	SUMANTA @ SUNANDA CHANDRA KHATAI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /246 /2025 () //
434	D-ABLAPL/26956/2026 ABLAPL/10412/2026	SULACHANA SAHOO @ TIKINA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /191 /2026 () //
435	D-ABLAPL/26923/2026 ABLAPL/10413/2026	SK. FARUK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHAMNAGAR /282 /2026 () //
436	D-ABLAPL/26981/2026 ABLAPL/10414/2026	RAM ASHISH @ RAM ASHISH LALJI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CYBER CRIME AND ECONOMIC OFFEN () //
437	D-ABLAPL/25682/2026 ABLAPL/10415/2026	DABIDA NAYAK @ DABID NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELAGARH /74 /2026 () //
438	D-ABLAPL/26589/2026 ABLAPL/10416/2026	PRADEEP MISHRA VS STATE OF ODISHA	RAJNISH KUMAR KALAWATIA VS	GURUDIJHATIA /191 /2026 () //